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GOVERNMENT OF TELANGANA
REVENUE DEPARTMENT

OFFICE OF THE COLLECTOR, HYDERABAD DISTRICT

Lr.No.D2/10/2023-2,

Dated: 31.03.2023

To
The Deputy Registrar,
National green tribunal,
Principal Bench,
Faridkot House, Copernicus Marg,
New Delhi-110001.

Sir/Madam,

Sub:- National Green Tribunal, New Delhi - Notice of hearing in Suo Motu matter in O.A.No.247/2023 in News Item Published in The Hindu dated.17.03.2023 titled "Massive Fire in Secunderabad Complex, 6 die of suffocation" - Reg.

Ref:- Notice in OA.No.247/2023 from the Deputy Registrar, National Green Tribunal, New Delhi, Dated.23.03.2023.

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I invite kind attention to the subject and reference cited, wherein a Notice in OA.No.247/2023 titled "Massive fire in Secunderabad Complex, 6 die of suffocation" has been received and directed to appear before the Hon'ble Tribunal either in person or by a pleader duly instructed, with response.

In this regard, it is submitted that the Revenue Divisional Officer, Secunderabad Division has reported that, the Fire Accident occurred at 8.00 PM on 16.03.2023, in Swapnalok Complex, situated at Patny Centre, Secunderabad, Hyderabad District, Telangana State. On receiving the information the District Collector, Hyderabad along with RDO, Sec'bad Division and Tahsildar, Sec'bad Tahsil visited the spot of incident and supervises the rescue operations. At around 10.45 PM (17) persons were rescued out of which (07) persons with no injuries were sent back to their homes after preliminary Medical checkup. The remaining (10) persons (05) Female and (05) Male were rushed to the Hospital with complication of breathlessness and unconscious, Out of them (04) Females and (02) Male persons expired at about 11.15 PM and other (04) persons were admitted in the Yashoda Hospital for treatment.

Further, it is submitted that the State Government has sanctioned Rs.5.00 Lakhs to each to the family members of the deceased towards payment of Ex-gratia. Vide G.O.Rt.No. 12, Revenue (Disaster Management-I) Dept, dt.18.03.2023, has sanctioned an amount of Rs. 4.00 Lakhs and vide Memo No.7577/CMRF/2023, Revenue (DA.CMRF) Dept, dt.24.03.2023, has sanctioned of Rs.1.00 Lakhs and amounting the Rs.5.00 lakhs each was disbursed through the Sri. Talasani Srinivas Yadav, Hon'ble Minister for Animal Husbandry, Dairy Development & Cinematography, Government of Telangana State.

Further, the Prime Minister's Office has launched an online Portal for providing immediate relief to the victims / victims' families and informed to upload the details of the deceased family members and injured members for releasing the ex-gratia.

Accordingly, the details of the deceased family members and injured members were uploaded in the portal by this office on 27.03.2023.

This is submitted for favour of Kind information.

Encl: (As above).

Yours faithfully,

NATIONAL GREEN TRIBUNAL
Principal Bench, New Delhi
Receipt & Issue Branch
Received
05 APR 2023
Dairy No..... 1455
Signature.....

Collector (FAC),
Hyderabad District.
COLLECTOR
HYDERABAD-DIST.

Ld. R. G.
05-04-2023

com-2

22/03/23
10/04/23

OA 247/2023
10/04/23
Mr Manoj

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By Email

NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH
FARIDKOT HOUSE, COPERNICUS MARG
NEW DELHI- 110001

Date: - 23.03.2023

DRO
23/2/23

To,

1. Member Secretary, Telangana State Pollution Control Board,
(040-23387518, ms-tspcb@telangana.gov.in)
2. District Magistrate, Secunderabad, Hyderabad.
(040-23202833, collector_hyd@telangana.gov.in)
3. Commissioner, Greater Hyderabad Municipal Corporation,
(040-23224564, commissioner-ghmc@gov.in)

Subject: - Notice of hearing in Suo Motu matter In re: News item published in The Hindu dated 17.03.2023 titled "Massive fire in Secunderabad complex, 6 die of suffocation".

NOTICE

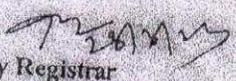
Take notice that OA No. 247/2023 (Copy enclosed) Titled "Massive fire in Secunderabad complex, 6 die of suffocation", will be listed before the Hon'ble Tribunal at Faridkot House, Copernicus Marg, New Delhi- 110001 on 05th April, 2023 through Physical Hearing (With Hybrid Option), when you may appear before the Hon'ble Tribunal either in person or by a pleader duly instructed, with your response.

Take further notice that in default of your appearance on the date above mentioned, the said Application will be heard and determined in your absence.

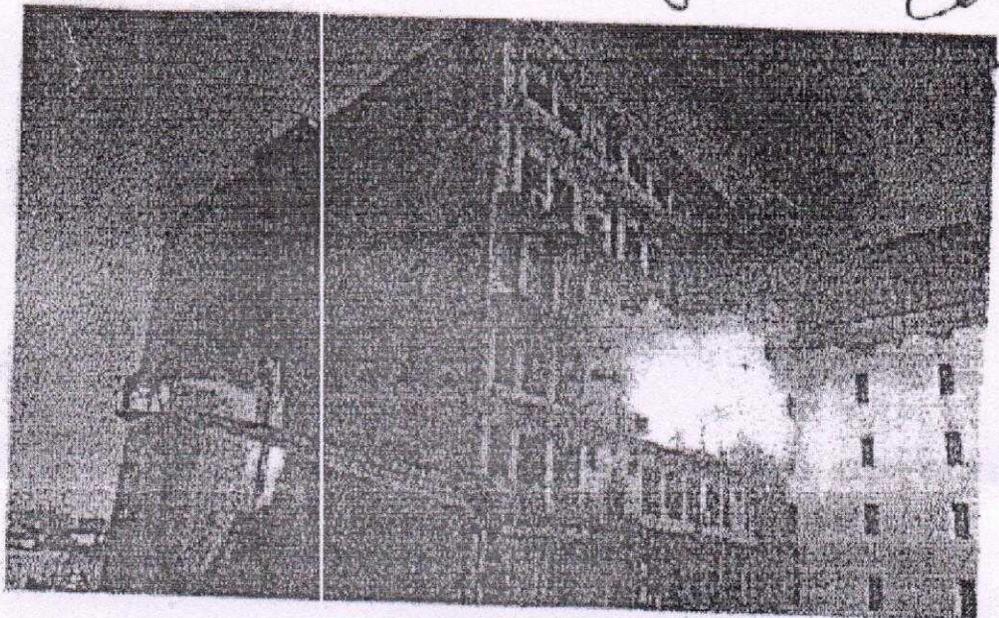
Given under my hand and the seal of this Tribunal, on this 23rd March, 2023.

Note: (For Orders, Cause Lists & other information, please visit our website www.greentribunal.gov.in)

Encl. As Above


Deputy Registrar
National Green Tribunal





■ Massive fire in Secunderabad complex, 6 die of suffocation

■ A major fire that broke out at the Swapnalok Complex in Patny, Secunderabad, claimed six lives on Thursday night. Fire services personnel rescued 18 people who were stuck inside the commercial building. Six of them were rushed to Gandhi Hospital, where doctors declared them dead and cited suffocation as the cause of death.

■ Officials said that more than 13 fire tenders were rushed to the spot for rescue operations following a distress call at 7.33 p.m. Officials said they suspected a short circuit on the seventh floor of the B-block of the 10-storey building triggered the fire, which spread on to other floors. After disconnecting the power supply, officials carried out the rescue operations and evacuated the building.
